## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.24/(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd.

V/s. M/s. Shishir B. Nevatia

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act.

S. No. NAME DESIGNATION SIGNATURE

1. Dilip Newali: Director of Petitosa Segretary

2. Sr Ada Gaurar Joshi ala Necta Jain ala Pallari

Bali for the Respondent i/5 Bali Associates

## **ORDER**

## C.P. No. 24/284(4)/CLB/MAH/2010

- 1. One of the Director Mr. Dilip Nevetia is present. From the side of the Respondents Sr. Advocate Mr Gaurav Joshi is present. Both are seeking adjournment.
- 2. Matter is adjourned to 12.01.2017 (FOB)

Dated: 09.11.2016

sd/-Shri M.K. Shrawat

Member (Judicial)